

List of Proclaimed Offenders

Sr. No.	Name & Address of Proclaimed Offenders	Involved in Case Fir No.	Declared on
PS Hamirpur			
1	Rajeev Kumar S/o Lachman Dass Caste Brahmin R/o VPO Mair Tehsil & PS Distt. Hamirpur	Fir No. 267/95 dt. 30-11-95 U/s 302,34 IPC	CJM HMR. Dt. 18-2-98
2	Amar Nath S/o Lachaman Dass Caste Brahmin R/o VPO Mair Tehsil & PS Distt. Hamirpur	Fir No. 267/95 dt. 30-11-95 U/s 302,34 IPC	CJM HMR. Dt. 18-2-98
3	Sanjay Kuamr S/o Baldev singh Caste Rajput R/o Kuthera PO Jalari Tehsil Nadaun Distt. Hamirpur	Fir No. 149/99Dt.4-4-99 U/s 379IPC	CJM –Hamirpur Dt. 2-7-2004
4	Sanjeev Kumar S/o Prem Singh Caste Rajput R/o Rakaryar PO Jhanyara Tehsi & Distt. Hamirpur	Fir No. 118/03Dt.6-5-2003 U/s 279,337 IPC &187 MV Act.	ACJM –Hamirpur Dt12-9-08
5	Sudarshan patial S/o Ranat Patial R/o Mattan Sidh Po Dugha Tehsil & Distt. Hamirpur Hp	Fir No. 347/08Dt.11.11.08 U/s 406,498,323,506,120BIPC	JMIC-I Hamirpur Dt. 20-1-11
6	Kishori S/o Munshi ram r/o VPO Dugli PS & Distt. Hamirpur HP	Fir no. 460/06 dt. 16.12.06 u/s 408,467,468,420,IPC	CJM-Hmr. 17.01.15
7.	Nisha Devi @ Nishu W/o Bhuupinder R/o Bodna PS Chopal , Distt. Shimla HP	Fir No. 179/2K Dt.26-9-2K U/s 380 IPC	CJM –Hamirpur Dt. 4-1-2005
8	N.K Kaushal R/o House No. 116 Sector -9 Kadamlari Apartment Rohini New Delhi	Fir No. 268/02 dt. 8-11-2002 U/s 406,420 IPC (2) Fir No. 56/03 dt. 4-2-03 u/s 406,420 IPC	CJM HMR. Dt. 29-4-2005
9	Deepak Kumar s/o Avdesh Kumar R/o Sadwan PS. Gopalpur Distt. Bhagalpur (Bihar)	Fir No. 130/2005 dt. 17-4-05 U/s 376 IPC	JMIC-III HMR. Dt. 7-03-2007
10	Rakesh kumar @Nikka s/o darshan Lal H.No. 220 w.no. 15 Bajuri Company Brahma Cell Ps Patankot Distt. Gurdaspur (Punjab)	Fir no. 47/11 dt. 2.03.2011 u/s 324,323,504 IPC	CJM-Hmr. Dt. 31.01.15
11	Rakesh kumar s/o Ram Dev R/o Vill. Dharmakehra the hansi Ps Namob distt. Hisar (HR)	Fir no. 186/11 dt. 18.08.11 u/s 379,420 IPC	CJM-Hmr .dt. 28.01.2015
12	Ram Niws s/o Chodgi Cast Sainsi R/o Vill. Masoodpur PO dada Ps Hanshi Distt. Hisar (HR)	Fir no. 345/09 d.t 10.11.09 u/s 379,34 IPC	CJM-Hmr Dt. 1.08.16
13	Ajit Bagga S/o Sh. Subhash Bagga R/o H.No. 330 Naya Nagar M.C Area w.no. 8 Hamirpur Tehsil & Distt. Hamirpur HP	NIA Act 138	CJM Hmr 23.01.2017
14	Dalip Singh S/o Gian Chand R/o Vill. Sorad Po jol Sappar Tehsil Nadau Distt. Hamirpur HP	Fir no. 258/10 dt. 26.01.2015 u/s 279,337,338 IPC PS Hmr.	JMIC-I HMR 27.01.2017
15	Vijay kumar s/o Ramesh Chand Vill. Savesh PO Rajagh PS Balh Distt. Mandi	Fir no. 320/12 u/s 41,42,IF Act & 379,34 IPC	JMIC-I Hmr. 29.04.2016
16	Vijay kumar S/o Pram Lal R/o Vill. Dohak PO Kosariyan Tehsil Ghumarwin Distt. Bilaspur	Fir no. 385/08 dt. 7.12.2008 u/s 354,506 IPC	CJM HMR. 24-08-2016

PS Barsar

17	Kamlesh Kumar S/o Sh. Roshan Lal R/o Village Larha PO Dhangotta Tehsil Barsar Distt. Hamirpur HP Age 19 Years	Fir No. 79/96 Dt.16.8.96 U/s302,201,34 IPC	CJM HMR. Dt.28-12-2004
18	Rakesh Kumar S/o Prithi chand R/o Vill. Akrana Tappa Nanawan Tehsil Barsar Distt. Hamirpur HP	Fir No. 134/2002 Dt. 31.8.2002 U/s 420,465,467,468,471,120B IPC	JMIC BSR Dt. 6-8-2009
19	Sudarshan Chand Sharm S/o Pohlo Ram,Caste Barhmin R/o Village &PO Chakmoh Tehsil Barsar Distt. Hamirpur HP	Fir No. 6/10 Dt. 2.1.2010 U/s302,201,506,323,120B IPC	JMIC BSR Dt. 23-3-2010
20	Mohinder S/o Sinder Singh R/o H.No. 87/B ragoMajra Division-2 Patiala (Punjab)	Fir No. 74/06 Dt. 16-4-06 U/s 279,337,338,304A IPC & 192 MV Act.	JMIC Barsar Dt.. 2-3-2010
21	Manoj kumar S/o Kanshi Ram R/o Dhanka Musikot Teh. Pokhra Distt. Rukum Anchal Nepal	Fir No. 258/10 Dt. 20-12-10 U/s 379 IPC	JMIC BSR Dt.13-6-2012
22	Ashok Jain S/o Madan R/o House No. 24 Ward No. 7 Uklana New Mandi Tehsil & PS Uklana Distt. Hisar (Haryana)	Fir No. 77/2011 Dt. 17-5-2011 U/s 20/61/85 ND&PS Act.	JMIC Barsar Dt. 3-1-2014
23	Parveen Kuamr @ Soni s/o Sh. Julfi Ram Caste Dhiman r/o Karwin PO Bani teshsil & PS Barsar Distt. Hamirpur	Fir No. 163/12 dt. 12.12.2012 u/s 379 IPC	JMIC-Barsar Dt. 12.04.2017

PS Bhoranj

24	Nand Kishore s/o Leheru Ram Cast Kabirr Pabnthi R/o Cattrial Tehsil PS Bhoranj Distt.. Hamirpur HP Age 39 Years	Fir No. 40/99 Dt. 23-3-99 U/s 325,323,506,IPC	ACJM HMR Dt.22-1-2008
25	Kamlesh Kumar s/o Bhagwan Singh r/o Vill. Upper Bhakreri Po Sulgwan Tehsil Bhoranj Distt.Hamirpur	Fir no. 66/10 dt. 19.03.10 u/s 325,323 IPC	JMIC-IV Hmr. Dt. 10.07.15
26	Nisha Devi @ Nishu W/o Bhupinder Singh Caste Rajput R/o VPO Bodhna PS & Tehsil Chopal Distt. Shimal HP Age 30 Yrs.	Fir No. 124/2KDt. 29-9-2K U/s 380,411, IPC	JMIC-II HMR Dt.
27	Deepak Kumar @ Sethi S/o Late Yashpal R/o Ward No. 5 Pul Bazar Una Distt. Una HP	Fir No. 78/2010 Dt. 9-4-2010 U/s380 IPC	JMIC-II HMR Dt. 19-3-2011
28	Monoj Kumar S/o Inder Singh R/o Vill. Adhrad Po Chowk Tehsil sarkaghat Distt. Mandi	Fir no. 75/13 U/s 406,408,420,120B IPC	JMIC-II Hmr. Dt. 22.01.16
29	Arun Kumar S/o Vishnu Bahadur Caste Thapa R/o Sitapur W.No.5 PO Jamno PS & Distt. Baerdia Nepal At. Present C/o Pardeep Kumar S/o Prem Chand Caste S/C R/o Vill. Hayor PS Bhoranj Distt. Hamirpur HP	Fir No. 44/2004 Dt. 26-2-2004U/s 279,337 IPC	JMIC-II HMR Dt. 24-1-2009
30	Ranjeet Singh S/o Chander Mohan R/o H.No. 606 Sec. No. 41A Chandigarh (UT)	Fir No. 30/99Dt. 8.3.99 U/s 406,420 IPC	ACJM HMR Dt.23-12-2008
31	Ranbir Singh S/o Diwan Singh R/o	Fir No. 196/11 dt. 7.12.201	JMIC-II HMR

